

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:4470  
ANSWERED ON:21.12.2011  
AADHAAR PROJECTS  
Mahto Shri Baidyanath Prasad

**Will the Minister of PLANNING be pleased to state:**

- (a) the estimated cost for providing UID card to every citizen in the country;
- (b) the total amount incurred for the project during the current financial year;
- (c) the method/system adopted to distinguish between citizen and residents of India by UID authority;
- (d) whether any pre-feasibility study or profit-loss analysis has been conducted prior to issue of notification for creation of UIDAI on 28th January, 2009;
- (e) if so, the details thereof;
- (f) whether countries like USA, UK, Australia, Spain, Portugal, China, Pakistan, Germany and Canada has withdrawn UID cards in their respective countries; and
- (g) if so, the details thereof and the reaction of the Government in this regard?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): The mandate of Unique Identification Authority of India (UIDAI) is to issue Unique Identification (UID) numbers (Aadhaar) to all residents of India. These are delivered to residents through letters. Unique Identification Authority of India does not issue cards. The Government has approved an out lay of Rs. 147.31 crore to meet initial expenditure for 12 months in Phase I and Rs. 3023.01 crore for Phase II of the UID project comprising components related to issuing 10 crore Aadhaar numbers to residents of the country through multiple Registrars, other project components and recurring establishment cost for a period of five years up to March 2014. Allocation of funds for phase III of the project is yet to be approved.

(b): The total amount incurred for the project during the current financial year 2011-12 (up to October 2011) is Rs. 210.22 crore.

(c): The mandate of UIDAI is limited to generating and assigning UID to residents.

(d) & (e): Deliberations were held with all relevant stakeholders including Planning Commission, Registrar General of India, Election Commission of India, Ministry of Rural Development, Ministry of Urban Development and State Governments. A Proof of Concept study was undertaken in the States of Gujarat, Karnataka, U.P. and Orissa in four rural and one urban locations to establish the feasibility of linking UID with partner-databases and to validate the possibility of one-time linkage which once established would be maintained on an ongoing basis by the UIDAI. An assessment study was carried out in 10 Central Ministries and their respective departments in four states (Karnataka, Uttar Pradesh, Gujarat, and West Bengal).

(f): China, Germany, Pakistan, Spain and Portugal do have identity cards. Australia, Canada & UK do not have national identity cards. In USA, the States have been given time till January 15, 2013 to ensure that driver's licenses and identification cards issued by States meet the security requirements of the REAL ID Act.

(g): Different countries have various forms of identity systems based on the country specific needs. The motivation and rationale for identity systems in different countries are specific to the country and cannot be generalized.

The UID project in India has been envisioned to provide a unique identity to every resident of the India which will be the foundation for better delivery of public services and targeted subsidies. The project has a basis in the developmental agenda of promoting more inclusive growth. Therefore, comparison of UID with these projects may not be appropriate.